OFFICE OF THE PRICIPAL DISTRICT & SESSIONS HIDGE (HOS) - DELHI

ORDER In partial modification to this office order No.4093-253/F.1/31/Gaz/2023 dated 12.01.2023, the following committee is hereby re-constituted, with immediate effect :-

COMMITTEES FOR

ALL DISTRICTS & COURT COMPLEXES ACROSS DELHI

S.No	Name of the Committee	Name of Judicial Officers	Designation
1	Hindi Implementation Committee	Sh. Sanjeev Jain Principal Judge, Family Court (East)	Chairperson-
		Sh. Mukesh Kumar Gupta Member Secretary, Delhi State Legal Service Authority Rouse Avenue Court Complex.	Member
		Sh. Hem Raj, Addl. Sessions Judge (West)	Member
		Ms. Neeti Suri Mishra, ACMM (North)	Member

However, the correspondence with the Hon'ble High Court will be done only through the understaned.

(CIRISH KATHPALIA) Principal District & Sessions Judge (HOs) Delhi A

/F.1(3)/Gaz/2023 Dated 1 5 MAR 2023

Copy forwarded for information & necessary action to :-1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.

Sub:-Re-constitution of Hindi Implementation Committee 2. Ld. District & Sessions Judges, all Court complexes, Delhi/New Delhi/Rouse Avenue.

The Principal Judge, Family Courts (Hqs), Dwarka, New Delhi.
Ms. Shall Jain, Pr. District & Sessions Judge, Shahdara, Karkardooma Court, Delhi.

5. The Officers concerned. The AO(I)/Branch In-Charge, Admin. Branch (I,II&III), R&I Branch, Hindi Section (Central) Tis Hazari Courts, Delhi,

7. The P.S. to the undersigned. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.

9. The R&I Branch (Central) for uploading on LAYERS.